

National Company Law Tribunal

Allahabad Bench

CP NO. 1/ND/2016.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.01.2018

NAME OF THE COMPANY: Dr. Vishwanath Dutt Tiwari v/s Galaxy Services Ltd.

SECTION OF THE COMPANIES ACT/ I & B CODE: 397/398 of the Companies Act, 1956.

<u>SL. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	<u>Dr. Vishwanath Dutt Tiwari</u>	<u>Adv.</u>	<u>Petitioner</u>	<u>[Signature]</u>
2.	<u>ABHAY K. DAS</u>	<u>Adv.</u>	<u>Resp.</u>	<u>Abhay K. Das</u>

CP No.1/ND/2016

Parties are represented by their respective counsels.

The matter to be listed for pronouncement of order on 31st
January, 2018.

Date: 22/01/2018

Typed by
Jyoti
(Stenographer)

Sd

H.P. Chaturvedi,
Member(Judicial)